

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:139
ANSWERED ON:29.07.2003
MILITANCY IN NORTH EAST
SHRINWAS DADASAHEB PATIL;VIJAY KUMAR KHANDELWAL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have any proposal to intensify the movement against the Ultras of the North-Eastern States;
- (b) whether the Government are aware that women and minors have also been engaged by the ultras in their activities;
- (c) if so, the details of the militant activities reported during each of the last three years till date, State-wise;
- (d) the number of civilian, security personnel and militants injured/killed during the said period, State-wise;
- (e) whether the Government propose to provide more companies of security forces to the North-Eastern States;
- (f) if so, the details in this regard; and
- (g) the steps taken by the Government to curb militant activities in these States?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a) to (g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN PARTS (a) TO (g) OF THE LOK SABHA STARRED QUESTION NO. 139 FOR 29.7.2003 BY SRINWAS PATIL & SHRI VIJAY KR. KHANDELWAL REGARDING MILITANCY IN THE NORTH EAST.

(a): The law & order situation in the insurgency affected States is periodically reviewed at the State level and also by the Government of India. Specific counter insurgency operations are undertaken in the North Eastern States from time to time depending upon the prevailing ground situation in any particular area.

(b): There are reports that militant groups have roped in women in their activities but no reports about minors having been engaged in militant activities have been received.

(c) & (d): The number of violent incidents during 2001, 2002 and till 15.07.2003 have been 1338, 1312 and 781 respectively. These violent incidents resulted in 1350, 1172 and 543 deaths (Civilians, SFs & Militants) during the respective year.

(e) & (f): The deployment of Central Para-Military forces depends upon the security scenario prevailing in different parts of the country and availability of these forces. Keeping in view these constraints, CPMFs to the extent possible are deployed in the North Eastern States.

(g): Government has taken various steps to tackle the terrorist outfits. These include, inter alia, deployment of Para-military Forces and Army in the State, coordinated action by Army, Para-military forces and State Police for counter insurgency operations, declaration of major insurgent groups as unlawful associations under the Unlawful Activities (Prevention) Act, 1967, declaration of the entire State of Assam as `disturbed area` under the Armed Forces (Special Powers) Act, 1958; implementation of a project for fencing of the India-Bangladesh border; reimbursement of security related expenditure to the State Government and modernization/upgradation of State Police forces. The Government have been appealing to the insurgent outfits to give up violence, join the mainstream and settle the problems through negotiation within the Constitutional framework.